

## **Notice**

This is to bring to your kind Notice that the files which stood “Dismissed for Default” but are lying in the Section, waiting for the D.F.D. memo be received by the Learned Advocates appearing in these cases.

The Learned Advocates appearing on behalf of the Appellants mentioned in the list are requested to receive the memo of “D.F.D.” in the list of cases given below from the Second Appeal Section within a fortnight from the date of this notice (i.e. from 31.08.2024), failing which the cases will be placed before the Learned Registrar General for formal Order. The List of D.F.D. cases are following:

**SECOND APPEAL (PENDING) SECTION, DATED: 31/08/2024**

<u>Sl. No.</u>	<u>Case No.</u>	<u>Order dated</u>	<u>DFD Dated</u>	<u>Name of Ld. Counsel</u>
1	S.A. 11/2018	24.07.2024	21.08.2024	Arvind Kr. Sinha Jitesh Kumar Pravin Kumar Verma
2	S.A. 65/2015	11.07.2024	08.08.2024	Chandra G.A. Bardhan
3	S.A. 69/2015	16.07.2024	22.07.2024	Rahul Kr. Gupta Radha Krishna Gupta Niyati Sah
4	S.A. 01/2018	18.07.2024	16.08.2024	Rohit Roy Tarun Kumar Mahto
5	S.A. 22/2018	18.07.2024	01.08.2024	Ayush Aditya Munna Kumar Abhishek Piyush
6	S.A. 55/2018	24.07.2024	07.08.2024	Amar Kr. Sinha Kundan Kr. Ambastha Sandeep Verma Apurva Aloka
7	S.A. 250/2019	18.07.2024	01.08.2024	Pawan Kr. Choudhary
8	S.A. 175/2022	11.07.2024	08.08.2024	Rohit Roy Apurva Pathak Tarun Kumar Mahto Bibhor Mayank
9	S.A. 411/2015	28.06.2024	26.07.2024	Ranjan Kumar Nawneet Sahay Amit Kr. Verma Nagmani Tiwari Jitendra Nath Upadhyay
10	S.A. 87/2020	08.08.2024	29.08.2024	Santosh Kumar Tiwari Bimlesh Kumar